GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:630 ANSWERED ON:26.02.2015 DEMAND AND SUPPLY OF POWER

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Will the Minister of POWER be pleased to state:

- (a) the total demand/supply of power and targets set/achieved in terms of power generation in the country during each year of the Twelfth plan till date along with estimated figures in this regard for the next Plan, State/UT-wise;
- (b) the quantum of funds required and released/to be released for the job with sources of mobilisation;
- (c) the State/UT-wise demand and supply of power from Central Pool during each year of the Twelfth Plan along with steps taken to increase supply to power deficit States from the Central Power Generating States;
- (d) whether States have been consulted for round the clock power supply to all and if so, the details and outcome thereof; and
- (e) the efforts made towards supply of power round the clock and without hiccups to all at reasonable price with targeted date in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY

(SHRIPIYUSH GOYAL)

(a): The State/UT-wise total demand and supply of power in terms of energy and peak in the country during each year of Twelfth Five year Plan i.e. 2012-13,2013-14 and 2014-15 (April,2014 to January, 2015), is at Annex-I.

Targets set/achieved in power generation from conventional (thermal, hydro and nuclear) sources in the country during each year of Twelfth Plan, State/UT-wise, is at Annex-II.

The Estimated demand as per 18th Electric Power Survey in the country for the remaining years of Twelfth Plan and the next Plan is at Annex-III. The generation targets in the country are fixed on annual basis before the beginning of each year. The finalization of the generation target for the year 2015-16 is in progress.

- (b): Since Electricity Generation is a delicensed activity as per Electricity Act, 2003, the Generation project developer arranges the funds for the concerned project(s).
- (c): The State/UT-wise demand and supply of power from central pool i.e. Central Generating Stations during each year of Twelfth Five Year Plan is at Annex-IV.

Following steps are being taken to increase supply to power deficit States from the central power generating stations:

- (i) Capacity addition of 26,182 MW has been planned from conventional sources in Central sector during 12th Five Year Plan, out of this 10,521 MW capacity has been already commissioned up to 31.01.2015.
- (ii) Augmentation of inter-state transmission capacity.
- (iii) Renovation & Modernization (R&M) of old power plants in the Central sector for improving the Plant Load Factor.
- (iv) The gap in indigenous coal availability is being met through enhanced coal production and coal imports for increased generation by thermal plants.
- (d) & (e): Government of India has also taken a joint initiative in consultation with States to provide 24x7 Power For All (PFA). State specific documents for 24X7 Power for All have been prepared in respect of Rajasthan and Andhra Pradesh.

Electricity is a concurrent subject and the supply and distribution of electricity falls under the purview of respective State Government/State Power Utility. It is the responsibility of distribution licensee to provide reliable power supply in its area of operation.

Central Government supplements the efforts of States through various schemes. Recently Government of India has approved Integrated Power Development Scheme (IPDS) and Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) to provide funds for improvement of distribution and transmission infrastructure.

As per Government of India approval, the projects under these schemes are to be completed within a period of 24 months from the date of issue of Letter of Award (LoA) by the utility.